

Government of Jammu and Kashmir
Mining Department
Civil Secretariat, J&K .

Notification

Jammu, the 24th of January, 2022

S.O. 29 .- In exercise of the powers conferred by section 15 read with section 23 C of the Mines and Minerals (Development and Regulation) Act, 1957 (Central Act No. 67 of 1957, the Government hereby directs that for the figures and sign “31.12.2021” appearing in clause (vi) of sub-rule (1) of rule 56 of the Jammu and Kashmir Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining Rules, 2016, the figures and sign “31.03.2022” shall be substituted.

By order of the Government of Jammu and Kashmir.

Sd/-

(Manoj Kumar Dwivedi) IAS

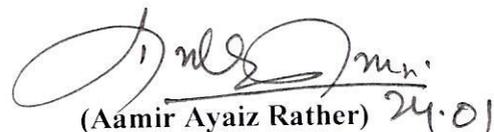
Principal Secretary to the Government

Dated: 24-01-2022

No. GM-MNG/280/2021-04

Copy to the:-

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
4. All Principal Secretaries to the Government.
5. All Commissioner/Secretaries to the Government.
6. Joint Secretary (J&K), Ministry of Home Affairs, GoI.
7. Divisional Commissioner, Kashmir/Jammu.
8. All Heads of the Department/Managing Directors.
9. All Deputy Commissioners.
10. Director, Geology and Mining, J&K.
11. Director, Archives, Archaeology and Museums, J&K.
12. Managing Director, J&K Minerals Ltd. Corporation.
13. General Manager, Government Press, Jammu/Srinagar.
14. Private Secretary to Advisor (F) to the Hon'ble Lieutenant Governor, J&K.
15. Private Secretary to Advisor (B) to the Hon'ble Lieutenant Governor, J&K.
16. Private Secretary to the Chief Secretary, J&K.
17. Private Secretary to the Principal Secretary to the Government, General Administration Department.
18. Private Secretary to the Principal Secretary to the Government, Mining Department.
19. In-charge website, GAD/Mining.
20. Government Order file/Stock file.


(Aamir Ayaiz Rather) 24.01

Under Secretary to the Government